

HIGH COURT OF JHARKHAND, RANCHI

Office Order No. 613 /Accts.

Dated : 12/09/23

The Court has been pleased to reject the representations of the following Advocates with the liberty to apply afresh in the next round of allotment of Chambers:


Sl.No.	Form S.No.	Name of Advocate
1	569	Ajay Kumar Singh
2	589	Parwez Ahmad Khan
3	298	Sanat Kumar Jha

By Order,
Sd/- Mohammad Shakir
Registrar General

Memo No. 1883 /Accts.

Dated 12/09/23

Copy forwarded to the President, Advocates' Association, High Court of Jharkhand, Ranchi/ Executive Engineer, Jharkhand State Electricity Board, Dhurwa, Ranchi/ Executive Engineer, Building Construction Department, Ranchi/ O/o Registrar General/ Registrar (Establishment)/C.P.C. Section for uploading the same on the Official website of High Court of Jharkhand/ A.R.-cum-Court Officer, High Court of Jharkhand for information and/or necessary action.


Registrar General